

ITEM NO.8

COURT NO.12

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).23126/2012

(From the judgement and order dated 02/03/2012 in CMWP No.46379/ 2000 of  
The HIGH COURT OF JUDICATURE AT ALLAHABAD)

SHIV SHANKARLAL SRRIVASTAVA

Petitioner(s)

VERSUS

STATE OF U.P.& ORS.

Respondent(s)

(With appln(s) for permission to file additional documents and office  
report)

Date: 30/09/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE

For Petitioner(s) Mr. Hariom Yaduvanshi, Adv.  
Dr. Monika Gusain, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

In view of the office report indicating that the service is  
not complete, we permit the counsel for the petitioner to serve a  
copy of this special leave petition on the Standing Counsel for the  
State of Uttar Pradesh.

(NAVEEN KUMAR)  
COURT MASTER

(S.S.R. KRISHNA)  
COURT MASTER